

2018
IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

No. 410 - A

Dated, Calcutta, the 16th January 2018

**From : Subhasis Dasgupta,
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.**

To :

- 1) The District Judge of all Districts
including Andaman & Nicobar Islands .**
- 2) The Chief Judge, City Civil Court, Calcutta**
- 3) The Chief Judge, City Sessions Court, Calcutta**
- 4) The Chief Judge, Presidency Small Causes Court, Calcutta**
- 5) The Honorary Secretary, Bar Library Club, High Court, Calcutta**
- 6) The Honorary Secretary, Bar Association, High Court, Calcutta**
- 7) The Honorary Secretary, Incorporated Law Society, High Court, Calcutta**

**Sub. : Filling up vacancies in Delhi Higher Judicial Service/Delhi
Judicial Service through Delhi Higher Judicial Service/Delhi
Judicial Service Examination, 2017.**

Sir,

With reference to the subject captioned above, I am directed to inform that Ld. Registrar General, High Court of Delhi has intimated that High Court of Delhi has uploaded two separate notifications both dated 23.12.2017 in their website (www.delhihighcourt.nic.in) inviting online application for filling up vacancies in Delhi Higher Judicial Service and for Delhi Judicial Service through Delhi Higher Judicial Service / Delhi Judicial Service Examination - 2017 respectively.

Accordingly, it is requested to cause informing all the Members of Bar in your respective judgship/association to visit the website of High Court of Delhi and apply online for the aforesaid posts.

Yours faithfully,

Sd/-

Registrar (Judicial Service)